

SHRIS. KRISHNA KUMAR: I introduce  
the Bill.

[*Translation*]

\*\*SHRI KANCHI PANNEERSELVAM  
(Chinglepattu): Hon. Chairman, Sir, I wish to  
say a few words on the Bill moved by Hon.  
Member Shri Amar Roy Pradhan for making  
the right to work as a fundamental right.

16.25 hrs.

YOUTH BILL\*

[*English*]

SHRI HANNAN MOLLAH (Uluberia): I  
beg to move for leave to introduce a Bill to  
provide for a comprehensive policy for the  
development of the youth in the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a  
Bill to provide for a comprehensive  
policy for the development of the youth  
in the country".

*The motion was adopted*

SHRI HANNAN MOLLAH: I introduce  
the Bill.

16.25 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Insertion of New Article 16A)—*Contd.*

[*English*]

MR. CHAIRMAN: We shall now take up  
further consideration of the Constitution  
(Amendment) Bill moved by Shri Amar  
Roypradhan on the 16th March, 1990.

Shri Ramashray Prasad Singh is to  
continue his speech. But he is absent. Now,  
Shri Kanchi Panneer Selvam may speak.

The National Front Government held  
out so many assurances to the people at the  
time of elections without fulfilling any of them.  
They gave a firm promise to the people that  
right to work will be made a fundamental  
right. Three months have passed since the  
National Front have come to power. They  
have not made any provision in the budget  
for giving effect to this promise. I strongly  
condemn the Government's inaction in the  
matter.

Sir, unemployment is rampant in the  
country. A large number of families are  
impoverished due to unemployment. They  
should be provided with reasonable employ-  
ment. I would like to caution the Govt. that  
before they incorporate the right to work as  
a fundamental right they should take steps  
to formulate employment guarantee pro-  
grammes. Without these employment guar-  
antee programmes, the people would only  
be knocking at the doors of courts for imple-  
mentation of their fundamental right to work.  
This has been rightly pointed out in the  
budget speech of our Hon. Finance Minister.

Sir, in my constituency particularly,  
where the great leader Anna was born, there  
are thousands of people belonging to back-  
ward and scheduled castes, weavers, farm-  
ers and artisans are without any employ-  
ment. I urge upon the Hon. Minister to estab-  
lish a big industrial unit in Kanchipuram. You  
can also establish a textile export network in  
Kanchipuram as Kanchipuram is famous for  
textiles. There is also avenue for setting up  
of a railway workshop in Kanchipuram.  
Kanchipuram, Madhuranthakam, Achchara-  
pakkam, Tirupurur and Uttaramerur are

\*Published in Gazette of India Extraordinary, Part II, Section 2, dated 30.3.90.

\*\*Translation of the speech originally delivered in Tamil.